

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2296
ANSWERED ON:12.08.2011
IRREGULARITIES IN ANGANWADI CENTRES
Rana Shri Kadir

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints regarding irregularities and negligence in providing food to the children in Anganwadi Centres;
- (b) if so, the action taken by the Government in this regard; and;
- (c) the steps taken to ensure the quality of food being served to the children in the Anganwadi Centres?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) to (c): Integrated Child Development Services (ICDS) is a Centrally Sponsored Scheme being implemented by States/UTs across the country. During 2011, total of 21 complaints have been received from Orissa (1), MP (1), Rajasthan (2), Uttarakhand (1), Haryana (1), Delhi (1), UP (13) and Bihar (1). These contained allegations regarding irregularities in management of Supplementary Nutrition Programme. All the complaints have been forwarded to the State Governments for suitable action at their end.

The States/ UTs are responsible for providing the supplementary nutrition and ensuring the quality as per the Revised Nutritional and Feeding Norms under ICDS Scheme, issued on 24th February, 2009. The field units of Food and Nutrition Board collect samples of SNP for analysis of their energy and protein content. The deficiencies and shortfalls observed are communicated to the concerned State Government for improvement and remedial measures.